

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR No. 1341 of 2015**

**Dated: 1<sup>st</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Sanwariya Gas Ltd.**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey,  
Mr. Anshul Rai

Counsel for the Respondent(s) : Mr. Prashant Bezboruah,  
Mr. Sumit Kishore for PNGRB

**ORDER**

Defects are cured in this matter.

Registry is directed to number the application and list it  
on **08.04.2016.**

**(B.N. Talukdar)  
Technical Member (P&NG)  
Ts/Vg**

**(Justice Ranjana P. Desai)  
Chairperson**